<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 118 OF 2016 AND APPEAL NO. 151 OF 2016

Dated: 11th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

APPEAL NO. 118 OF 2016

Welspun Renewable Energy Pvt. Ltd. Vs.			Appellant(s)	
Tamilnadu Electricity Regulat & Anr.	ory	Commission	Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Aniket Prasoon Mr. Abhishek Kumar		
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingan	. Sethu Ramalingam for R-1	
		Mr. S. Vallinayagam fo	or R-2	

APPEAL NO. 151 OF 2016

National Solar Energy Federation of India Vs.			Appellant(s)
Tamilnadu Electricity Regulato & Anr.	ory	Commission	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Sanjay Sen, Sr. Ad [,] Mr. Aditya K. Singh Mr. Rakesh Shah	v.
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingan	n for R-1
		Mr. S. Vallinayagam fo	or R-2

<u>ORDER</u>

We have heard learned counsel for the Appellant in Appeal No. 151 of 2016 for some time.

List these matters for further hearing on <u>24th & 25th September</u>, <u>2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

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